

LOK SABHA DEBATES
(Part I--Questions and Answers)

Block No. 25624
Date 10.04.2015

1835

1836

LOK SABHA

Thursday, 30th August, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Recognition of Meritorious Work on Railways

*1534. Shri Jhulan Sinha: Will the Minister of Railways be pleased to state:

(a) whether the Railways have begun to accord special recognition to cases of exceptional and outstanding work by payment of honoraria, letters of appreciation and medals; and

(b) if so, the number of such cases on each of the regional railways so far?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) We have always been giving awards etc., but we are considering the introduction of uniform rules on all Railways.

(b) A statement is laid on the Table of the House. [See Appendix IX, Annexure No. 21.]

Shri Jhulan Sinha: May I know the total expenditure incurred on all these awards?

Shri Shah Nawaz Khan: I shall require notice for that; I do not have the information with me at present.

Shri Jhulan Sinha: May I enquire if the attention of the Government has been drawn to the awful state of affairs existing on the NE Railway even though as many as 1115 awards have been given in that Railway?

Mr. Speaker: Has the hon. Minister been able to catch the question?

The Deputy Minister of Railways and Transport (Shri Alagesan): No, Sir.

Mr. Speaker: The hon. Member will kindly speak distinctly and repeat his question.

Shri Jhulan Sinha: How is it that in spite of the large number of awards on the NE Railway numbering 1115 the state of affairs on that Railway still continues to be awfully bad?

Mr. Speaker: In all the Railways in India?

Shri Jhulan Sinha: On the NE Railway.

Mr. Speaker: Any Railway?

Shri Alagesan: On the North-Eastern Railways.

Mr. Speaker: I mistook NE for 'any'

The Minister of Railways and Transport (Shri Lal Bahadur Shastri): Perhaps the hon. Member will not deny the fact that although the position is not very satisfactory on the North-Eastern Railway, it has definitely improved during the last one or two years.

Shri B. S. Murthy: I want to know besides money presents, whether meritorious service is also taken into consideration for higher promotions.

Shri Lal Bahadur Shastri: Yes. We want to do that, but it sometimes creates so much dissatisfaction among the staff that we generally hesitate to do so, although what the hon. Member has said is on principle quite correct and should be done.

Shri Shree Narayan Das: May I know what are the important categories of work for which the awards have been given on the North-Eastern Railway?

Shri Shah Nawaz Khan: The awards are given for good work and good work is of many types.

श्री रघुनाथ सिंह : झाइवरों या फोरमैनो को एक्सीडेंट्स (दुर्घटनाओं) को रोकने के लिये अब तक कौन कौन से एवार्ड (पुरस्कार) दिये गये हैं ?

श्री शाहनवाज खाँ : इस वक्त कोई खास केसिज (मामले) मेरे पास मौजूद नहीं हैं, लेकिन मैं धानरेबुल मेम्बर को बता दूँ कि जहाँ पर झाइवर या गार्ड बहुत होशियारी से किसी एक्सीडेंट को रोकने के लिये काम करते हैं, उस के लिये उन को मुनासिब इनाम दिया जाता है ।

Shri T. B. Vittal Rao: If any innovation—mechanical—is found out by anyone in the railway staff, is he also given an award under this scheme or does he come under an separate scheme?

Shri Shah Nawaz Khan: On each Railway a committee known as the Inventions and Suggestions Committee has been formed. If any of the railway staff make inventions or make such suggestions which are taken up to the benefit of the Railways, they are given due recognition.

Model Public Health Act

*1536. **Shri Krishnacharya Joshi:** Will the Minister of Health be pleased to state:

(a) whether State Governments have sent their opinions on the Report on the draft Model Public Health Act; and

(b) if so, the number of States which have agreed?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Twelve State Governments have so far sent their comments on the Draft Model Public Health Act.

(b) Ten State Governments are in general agreement with the Model Public Health Act. The remaining two have offered no comments.

Shri Krishnacharya Joshi: May I know what steps the Government have taken to expedite the matter, and may I also know how many States have yet to express their views on the subject?

Shrimati Chandrasekhar: We have again sent reminders to the State Governments to send their replies, that is all that we can do to expedite the matter at present.

Shrimati A. Kale: May we know what are the main recommendations of the Model Public Health Act?

Shrimati Chandrasekhar: A copy of the Model Public Health Act is placed in the Library. It is a compact thing and I think it will do good to the Member to go through it and not hear what I would say.

Shri Krishnacharya Joshi: May I know if the reorganisation of States is going to affect the Scheme?

Shrimati Chandrasekhar: If necessary it might, but the scheme as such but the comments and other things of the State Governments may vary if necessary.

Shrimati Tarkeshwari Sinha: May I know whether the Government can give us any idea of the estimated expenditure, if the scheme of public health is fully implemented by the State Governments?

Shrimati Chandrasekhar: Expenditure on what?

Shrimati Tarkeshwari Sinha: On this model public health scheme if it is fully implemented.

The Minister of Health (Rajkumari Amrit Kaur): It is impossible to give the estimated expenditure at this stage.

Shri Raghavaiah: May I know whether Andhra is one among the ten States which have sent their opinions on this Act?

Shrimati Chandrasekhar: We have received no reply from Andhra.

स्टेशन मास्टरों की यूनियन

*१५३७. डा० सत्यवादी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्टेशन मास्टरों व सहायक स्टेशन मास्टरों की यूनियन ने अपने बतन तथा अन्य आवश्यकताओं के सम्बन्ध में कोई मांगें सरकार के सामने रखी हैं :

(ख) यदि हां, तो ये मांगें, क्या हैं, और

(ग) इन पर क्या कार्यवाही हो रही है ?

रेलवे तथा परिवहन उपमंत्री (श्री अल्लगेशन) : (क) से (ग). एक बयान सभा पटल पर रख दिया गया है। [बेसिबे परिशिष्ट ६, अनुबन्ध संख्या २२].

डा० सत्यवादी : इस बयान में यह कहा गया है कि चूंकि यह मांगें, रेकगनाइज्ड एसोसियेशन (मान्यताप्राप्त संस्थाओं) की तरफ से नहीं रखी गईं, इसलिये उन पर गौर नहीं किया गया। मैं यह पूछना चाहता हूँ कि जहां तक इन डिमांडज (मांगों) के मैरिट्स (गुणावगुणों) का ताल्लुक है, क्या उन पर गौर किया गया है कि वे कहां तक ठीक हैं ?

रेलवे तथा परिवहन मंत्री (श्री लाल बहादुर शास्त्री) : जी हां, मैरिट्स पर गौर हो रहा है, लेकिन

Shri B. S. Murthy: The answer may kindly be given in English.